CORRIGENDA TO CIRCULAR NO.9 OF 2020 DATED 22.04.2020

In the Circular No. 9/2020 of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct taxes), issued on the 22nd April, 2020,—

(i) in the answer to question number 1, for the word “Bill” read the word “Act”; and

(ii) in the answer to question numbers 26,28, 29 and 41 for the figures, letters and word “31st March, 2020”, wherever they occur, read the figures, letters and word “30th June, 2020”.

Under Secretary to the Govt. of India

[Ankur Goyal]

Under Secretary to the Govt. of India